

## LAW (B) DEPARTMENT

### NOTIFICATION

Dated Shillong 27<sup>th</sup> July 2020.

**No. LJ(B). 53/93/Pt/58(I)** – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within West Garo Hills District with immediate effect and until further order:-

Sl.No.	Name of Officer(s)	Designation
1.	Shri.Hiudrin G Momin	A.E., PWD, Tura North Division, Tura
2.	Shri. Sengrak Marak	J.E. O/o the E.E., Water Resources, Tura
3.	Shri.Anggo Cerza Ch.Marak	J.E.,O/o the GHADC, Tura
4.	Shri.Sribatswa Hajong	JCO,O/o the Asst. Registrar of Co-operative Societies, Tura
5.	Shri. Samuel N. Sanmgma	J.E., O/o the EE, PWD(Rds), Mechanical Division, Tura
6.	Shri.Salgra Sangma	J.E., O/o the EE,(WR), WGH Division, Tura
7.	Shri.Ardinash N.Sangma	SCO, O/o the Asst Registrar of Co-operative Societies, Tura
8.	Shri.Deep Shankar Chakraborty	Lecturer, O/o the Tura Polytechnic, Tura
9.	Shri.Bapukan R. Sangma	J.E. O/o the EE, PWD(Rds), Tura North Division, Tura
10.	Shri. Staymore M.Marak	J.E.O/o the EE, Water Resources, Tura
11.	Shri. Prenbillar N.Sangma,	Sub- Ordinate Engineer, O/o the DCIC, Tura
12.	Shri.Jaseng N.Marak	Asst. Agriculture Inspector, O/o the DAO, Tura

13.	Shri.Paulette A.Sangma	Asst.Director of Horticulture, O/o the DHO, Tura
14.	Shri.Renard M.Sangma	ASCO,O/o the Div. Soil & Water Conservation Officer, (T) Division, Tura
15.	Smti.Tina Marry R.Marak	Asst.Director of Horticulture, O/o the DHO, Tura
16.	Shri.Jerry R. Marak	ADA, O/o the DAO, Tura



(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law Department.

**Memo. No. LJ(B). 53/93/Pt/58(I)-A**

**Dated Shillong, the 27<sup>th</sup> July, 2020.**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Garo Hills District, Tura with reference to letter No.COVID-19/WGH/2020/113 Dated Tura the 27<sup>th</sup> July, 2020
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,  
Law Department.